

**BEFORE THE NATIONAL GREEN TRIBUNAL, AT NEW DELHI
ORIGINAL APPLICATION NO 525 OF 2022**

IN THE MATTER OF:

LAXMI

... APPLICANT

VERSUS

M.O.E.F. & Ors.

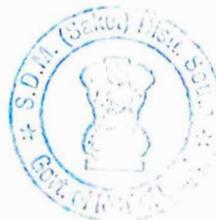
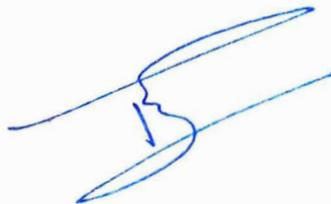
... RESPONDENTS

**AMENDED COMPLIANCE/ STATUS REPORT IN TERMS OF
ORDER DATED 17.10.2022, 06.09.2023 AND 15.12.2023 ON
BEHALF OF RESPONDENT NO. 2**

MOST RESPECTFULLY SHOWETH:

Pursuant to the orders of Hon'ble NGT Principal Bench dated 17.10.2022, 06.09.2023 and 15.12.2023, in the present Application, the present compliance/ status report is hereby submitted. I, the undersigned, I do hereby swear as under:

1. That it is submitted that notice F.No.SDM(Saket)/2023/99 dated 25/01/2024 was issued for Ground Truthing for Khasra Nos. 725, 729, 730, 848, 961, 963, 969 & 954 situated in the revenue estate of Village Bhati, Delhi.
2. That, in compliance to the notice mentioned above ground truthing was conducted in three phases i.e. 31/01/2024, 02/02/2024 & finally on 08/02/2024. After ground truthing/

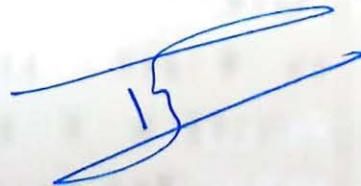


identification of abovementioned khasras (land/ part of land belonging to forest department)

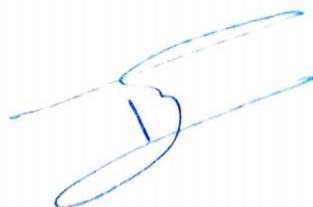
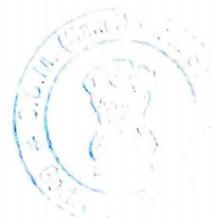
<u>KHASRA NOS.</u>	<u>Remarks</u>	<u>Attachment</u>
848 (6 - 11)	Notice Issued by Tehsildar Saket on 25.01.2024 for ground truthing/ identification. Similarly in compliance to mentioned notice efforts were made but at site forest officials informed that there is stay from the Hon'ble High Court Delhi. However, forest officials were shown the khasra but ground truthing could not be conducted due to the stay granted by Hon'ble High Court of Delhi.	Copy of Notice dated 25.01.2024. Copy of demarcation Map with cordimates in OCR PDF for Khasra No. 848 (6-11) is attached and marked as R-1 (Colly).)
963 (12- 16)	Notice Issued by Tehsildar Saket on 25.01.2024 for ground truthing/ identification. Similarly in compliance to mentioned notice ground truthing has been conducted on 02.02.2024 and the part of land belonging to forest	Copy of Notice dated 25.01.2024. Copy of demarcation Map with cordimates in OCR PDF for Khasra No. 963/4(2-8) is attached and marked as R- 2



	department in above mentioned khasra is known as 963/4 (02-08). Current status the land is clear and possession has been handed over to the forest officials.	(Colly).
969 (2 - 17)	Notice Issued by Tehsildar Saket on 25.01.2024 for ground truthing/ identification. Similarly in compliance to mentioned notice ground truthing has been conducted on 02.02.2024 and the part of land belonging to forest department in above mentioned khasra is known as 969/1 (01-11). Current status the land is clear and possession has been handed over to the forest officials.	Copy of Notice dated 25.01.2024. Copy of demarcation Map with corditates in OCR PDF for Khasra No. 969/1 is attached and marked as R- 3 (Colly).
725 (19 - 11)	Notice Issued by Tehsildar Saket on 25.01.2024 for ground truthing/ identification. Similarly in compliance to mentioned notice ground truthing has been conducted on	Copy of Notice dated 25.01.2024. Copy of demarcation Map with corditates in OCR PDF for Khasra No. 725 (19-11) is




	08.02.2024. This khasra totally belongs to forest department. Current status of the land is clear.	attached and marked as R-4 (Colly).)
729 (4 -4)	Notice Issued by Tehsildar Saket on 25.01.2024 for ground truthing/ identification. Similarly in compliance to mentioned notice ground truthing has been conducted on 08.02.2024. This khasra totally belongs to forest department. Current status of the land is clear.	Copy of Notice dated 25.01.2024. Copy of demarcation Map with cordinales in OCR PDF for Khasra No. 729 (4-4) is attached and marked as R-5 (Colly).)
730 (5 - 17)	Notice Issued by Tehsildar Saket on 25.01.2024 for ground truthing/ identification. Similarly in compliance to mentioned notice ground truthing has been conducted on 08.02.2024. In this khasra forest department owns (0-2)in min and current status is road, temple, wall & most of the khasra is empty.	Copy of Notice dated 25.01.2024. Copy of demarcation Map with cordinales in OCR PDF for Khasra No. 730 (5-17) is attached and marked as R-6 (Colly).)
954 (16 - 16)	Notice Issued by Tehsildar Saket on 25.01.2024 for	Copy of Notice dated 25.01.2024.

	<p>ground truthing/ identification. Similarly in compliance to mentioned notice ground truthing has been conducted on 08.02.2024 & earlier also and the part of land belonging to forest department in above mentioned khasra is known as 954/2/1 (08-08). Most of the land is clear and partially encroached with walls and tin sheds.</p>	<p>Copy of demarcation Map with cordinates in OCR PDF for Khasra No. 954/2/1(08-08) is attached and marked as R-7 (Colly).)</p>
961 (15 - 7)	<p>Notice Issued by Tehsildar Saket on 25.01.2024 for ground truthing/ identification. Similarly in compliance to mentioned notice ground truthing has been conducted on 02.02.2024 and the part of land belonging to forest department in above mentioned khasra is known as 961/1 (07-13). Current status the land is clear and possession has been handed over to the forest officials.</p>	<p>Copy of Notice dated 25.01.2024. Copy of demarcation Map with cordinates in OCR PDF for Khasra No. 961/1(7-13) is attached and marked as R-8 (Colly).</p>



That in keeping view of the above facts and circumstances it is prayed to this Hon,ble Tribunal that the submission may be taken on record and undersigned assures that the orders passed by this Hon,ble Tribunal shall be complied with.



[Handwritten signature]
SDM (Saket)

श्रीमान्,

मुलाबिक लघुसूची कार्रवाई पर सीरिया F.No SDM(Saket)/2023/99 dated 25/1/2024 कायदा case titled "Laxmi vs MOEF & Ors" (S23/2022) की कार्यवाही पूर्ण करने के लिए प्राप्त जारी नदसीतगल साहब (साकेत), forest Dept. के स्टाफ नाम पर मिले। पत्र में अधिकारी (रक.नं. 725, 954, 848) की कार्यवाही और की जा रही है। नाम के पत्र रक.नं. 725, 954 (forest वान/दिसरे की भूमि) के निम्नान्त नाम पर लखार व प्रिणार गिरे। रक.नं. 848 पर stay की information forest ने पता है जिसके कारण प्रॉब्लम की नजर। युवा कल दिवादिन गरा है। नाम के रिक्ली का विवरण निम्नलिखित है। या खसरी कटा नदीन वन विभाग के पत्र में हुआ।

- 725 नाम पत्र खाली है।।
- 729 नाम पत्र खाली है।
- 730 सि(0-2) नाम पत्र खाली है तिलपा लक है।
- 848 लिन गहन, कचरे पकके गलाव करे है
- 954/2/1 नाम पत्र ~~खाली~~ अधिकतर खाली है व आंशिक लक पर अतिक्रमण है जिससे पकीवादी, मलवा, लिन गहन खतरा है
- 961/1 इसे लक परिसर में है पिके वर्ड गिरे हुए है
- 963/4 क. नाम पत्र खाली है कलेक्ट गिरे हुए है
- 969/1 इसे लक परिसर में है गार्ड/पोल गिरे हुए है

पूर्व में की गई कार्यवाही में forest डिस्ट्रिक्ट की भूमि (Demarcation) की गई है अतः सारी कार्यवाही TSM/DUPS Surveyor द्वारा की गई व सभी कार्यवाही बिना किसी परेशानी पूर्ण हुई। रिपोर्ट पत्र है

Vikas
Vikas Meurya
(Advocate)
Hansloak Ashram

Lekesh
08/02/24
(F-67)

Sandeep
08-02-24
(F-67)

Anand
08/2/24
TSM

08/2/2024 Post.

08.02.24
TSM/
Saket.

श्रीमान,

आपका Notice F.No. SDM (Suket)/2023/99 dated 25/1/24 के
 कारण case titled "Laxmi v/s 19061 & Ors" (525/2022) जमाना नहीं
 है। यह पर खसरा नंबर 961, 963, 969 के विवाद में
 पर फौज के staff की दायिरी में जारी है। Notice में अन्य
 अधिकार को ध्यान में रखते हुए कि लंबे समय से जारी है इसलिए
 इसी ही मसौदा / रिपोर्ट पर है। निम्नान्वय TSP/D4PS Sunaypur द्वारा जारी
 है। रिपोर्ट पर है।

[Signature]
 2/2/24

[Signature]
 Sandeep
 2/02/24

[Signature]
 02/02/24

श्रीमान,

आवेदा Notice संख्या F.No. SOM (Smt) / 2023/99 dated 25/1/2024
 के अनुपालन हेतु उक्त भती पुरे । नॉम्बर पर 729, 730 के नॉम्बर पर
 निशानात वसम/धुस सुरवागर वारा forest dept (staff) की भती पुरे
 में लगा दिने उक्त है। कार्यालय उक्त नंबर से परे private Bhushidhar
 की संपर्क कर दिना उक्त या नंबर नॉम्बर/एड्रेस - नो उक्त । वरिष्ठा
 उक्त के कारण उक्त की कार्यालय पुरे उक्त शेष उक्त के निशानात लगाते
 कार्यालय उक्त की phone पर संपर्क कर दिना जायगा (उक्त अधिकारी के
 संपर्क से उक्त के वरिष्ठा) । उक्त पत्र है।

[Signature]
 31/1/24
 SOM

[Signature]
 31/01/24

Sandesh
 31/01/24



OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (SAKET)
REVENUE DEPARTMENT: GOVERNMENT OF NCT OF DELHI
M. B. ROAD : SAKET : NEW DELHI

F.No.SDM(Saket)/2023/ 99

Dated:- 25/1/24

NOTICE

1. Dy. Conservator of Forests of Karmi Singh Shooting Range Tughl Kabad.
2. M/s. Ashan Estate of village Bhatti
3. M/s. R.G.S.B. Estate of village Bhatti
4. M/s. Apple Estate of village Bhatti
5. M/s. Hans Foundation of village Bhatti
6. Patwari Halwa village Bhatti
7. Sh. Ajay Sharma T.S.M. Surveyor.

Sub: Demarcation/Identifications/Joint Survey of Khasra No. 848(6-1), 963(2-8)
Village... Bhattiof sub Division Saket.

969(HI), 725(9-1), 729(4-1), 730
(0-2) 954(8-9), 961(7-13)

Sir,

It is hereby to inform you that the demarcation of above mentioned numbers has been fixed for 31/1/24 at 12:00 AM and the meeting point will be O/o SDM (Saket) New Delhi.

You are therefore requested to please depute to the authorized official (S) parson of your department to remain present at the office of undersigned on the above mentioned date and time in case of any clarification, you may feel convenient to call... 9891575733

This may kindly be accorded "Top Priority", payment for T.S.M. Surveyor will be made through respective applicant/agency.

Yours faithfully

TEHSILDAR (SAKET)

खसरा 842 में सवधि गांव भूरी

श्रीमान,

आपका पद संख्या 325/2022 case titled "Laxmi vs MROBP
 ए.ओ. में पद संख्या F.No. 5017(Savet) /2022/99 dated 25/1/24
 में कावर गांव भूरी की खसरा नम्बर 842 पर पढ़ें।

पुताकिम ग्रिड Book खसरा नम्बर 842 का कुल रकबा
 6-11 (बीघा - किसका) वर्ग है और पुताकिम खसरा गिडबुक
 गांव भूरी साल 2019-20 मलकीमत / मूल्यांकन वन विभाग
 में नाल वर्ग है।

उपरोक्त पद / Notice में की गई Demarcation
 में अनुसार करने पर नमाना, Tin Shad उत्पादिक क्षेत्र
 में अमित खसरे ने पद विभाग में कतमा की अमित खसरे
 में stay है और: पद पर नदार / युवा साल खसरा गिड
 दिया गया है।

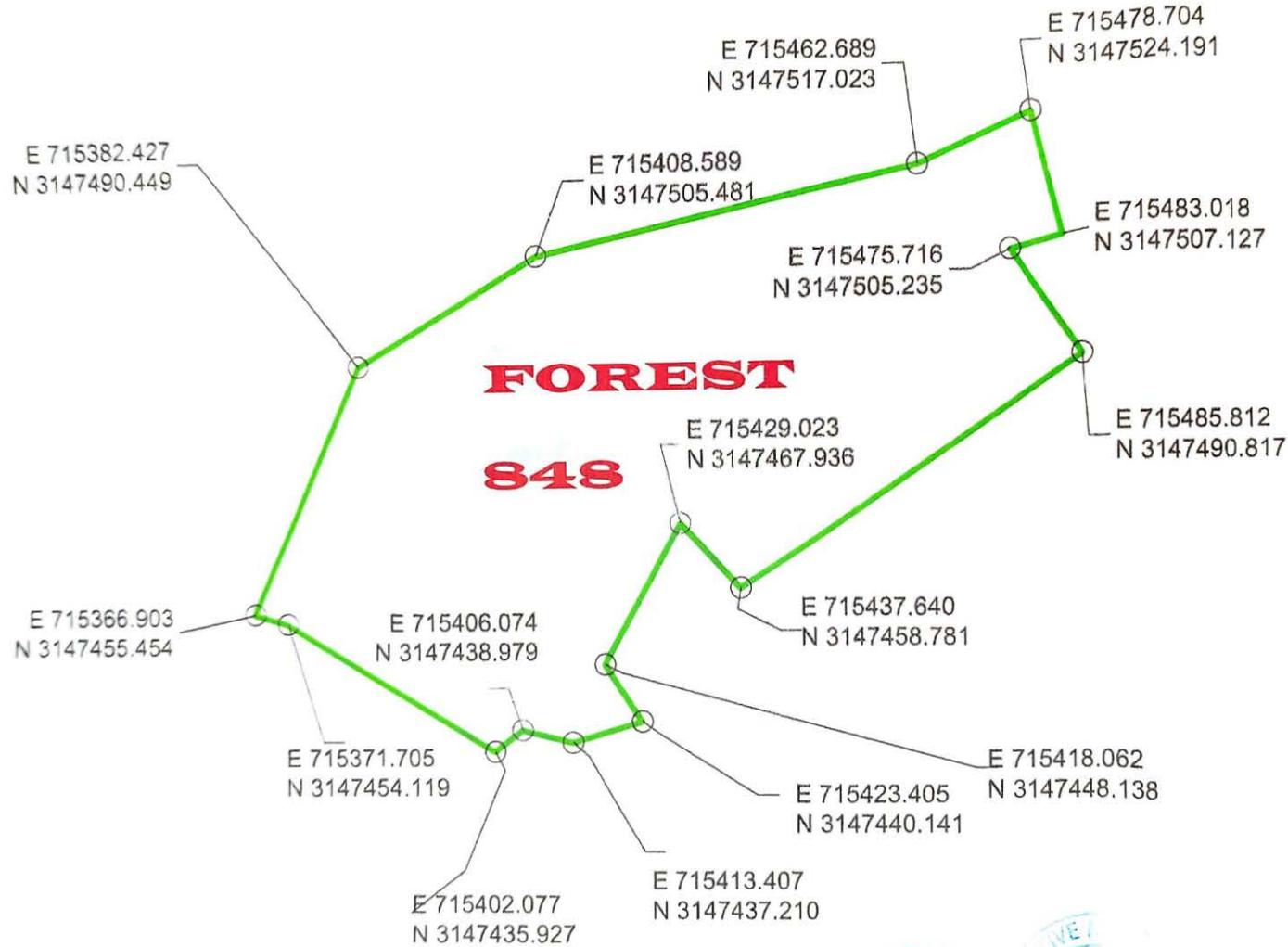
उपरोक्त पद में की गई Demarcation Leaning
 का एक मात्र नस्दीन की गई है जो की Geo coordinates
 खसरे गिड में मलगत है।

East	North
715462.689	3147517.093
715478.704	3147524.191
715482.012	3147507.127
715475.716	3147505.235
715485.812	3147490.817
715437.640	3147458.781
715412.062	3147448.138

East	North
715423.405	3147440.141
715413.407	3147437.210
715406.074	3147432.979
715402.077	3147435.927
715371.705	3147454.119
715316.903	3147455.454
715322.427	3147490.499
715408.589	3147505.481

Geocoordinates प्रतिलिपि Demarcation नक्शा में दिखाने के लिए
 it file में सार्वजनिक Geocoordinates Map प्रदर्शित करने के लिए
 अपने दस्तावेज़ में


Demarcation of Khassa No: 848 village B hali



Q

Surtees
Ase/NT
Anand

खसरा 963 में संशोधन

श्रीमानजी,

आपका पत्र संख्या 515/2022 case titled "Laxmi vs MOEF & Ors" में पत्र संख्या F.No. 50M(Sauet)/2023/99 dated 25/1/2024 के अन्तर्गत प्राप्त भारती के खसरा नम्बर 963 पर पड़ते।

पुनर्दिन Field Book खसरा नम्बर 963 का मूल रकबा 12-16 (बीघा-बिसवा) है और पुनर्दिन खसरा गिरदावली ग्राम भारती साल 2019-20 मानकीकृत/शुद्धिपत्र का दिवला उसे प्रकार है।

खसरा - नम्बर	रकबा	दिवला
963/1	4-8	M/s Appels Estate प्रा. लि.
963/2	4-0	इस फाउन्डेशन अफिस
963/3	2-0	M/s Ashon Estate
963/4	2-8	वन विभाग

अतः आप / Notice में की गई Demarcation के अनुसार पत्र नम्बर 963/4 (2-8) खाली है और वन विभाग के कैंडिड व फाइल रखे हैं।

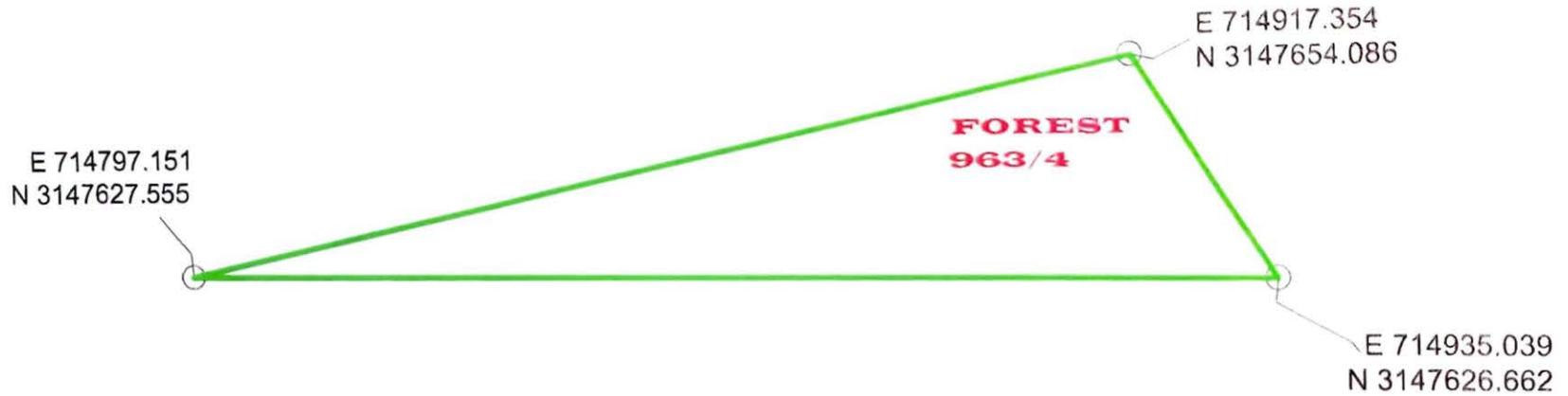
अतः आप में भी Demarcation की गई है वह लगभग साइकल द्वारा लकीरों की गई है जो फाइल में संलग्न है (Geo coordinates संलग्न)

East	North
714 917.354	3147654.086
714 935.039	3147626.662
714 797.151	3147627.555

By using the coordinates you can draw a
 map of the area. It will map the area
 with the coordinates.

Date: _____
 Signature: _____

demarcation of khasra No: 963 after Tatima village Bhati



Lecturo
Asejast
Amir

EXECUTIVE MAGISTRATE
SAKET

खसरा 969 ग्राम गरी से संबंधित

श्रीमान,

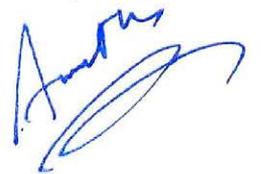
आपका पत्र संख्या 515/2022 case titled "(axmi v/ Mohf Khan)" से पत्र संख्या F.No. 3DM (Soleat) /2022/99 dated 25/1/2024 के अन्तर्गत ग्राम गरी के खसरा नम्बर 969 पर पड़े हैं।

प्राथमिक फ़ील्डवर्क खसरा नम्बर 969 का रकबा 2-17 (बीघा-दिसवा) है और प्राथमिक रकबा गिरगरी ग्राम गरी माच 2019-20 मन्दीबन / सुद्विधी का गिरगरी क्षेत्र पर पड़ा है।

खसरा नं.	रकबा	विवरण
969/1	1-11	पत्र गिरगरी
969/2	1-0	एम काउन्टेशन

उपरोक्त पत्र/मन्दीबन से की गई Demarcation के अनुसार माच पर 969/1 (1-11) अधिकतर राकबा है और पर गिरगरी के फ़ील्ड/रकबा गरी हुए है और खसरा नम्बर एम लान पर पड़ा है।

उपरोक्त Demarcation अन्तर्गत Surveyor ने अभी काच नहीं किया है और Coordinates भी नहीं हैं। स्पष्ट पत्र है।



खसरा 725 में संशोधित ग्राम भूली

श्रीमान जी,

आपका वाद संख्या 523/2022 case titled "Laxmi vs. MDEF & Dvs" में 47 संख्या F.No. SOM(SM&S)/2023/99 dated 25/1/2024 के कारन ग्राम भूली के खसरा नं. 725 पर पहुँचे।

मुताबिक field Book खसरा नं. 725 को कुल रकबा 19-11 (बीघा - बिसवा) दर्ज है। और मुताबिक सस्य गिरसादरी ग्राम भूली साल 2019-20 मालकीपत्र / भूमिधरी वन विभाग के नाम दर्ज है।

अतःकारण वाद (Notice में) की गई Demarcation से अनुसार ⁴⁹ मानक पर अधिसूचित खसरी पंजी है जिसमें जं. पंजी, खास वत्सारी मौजूद है।

अतःकारण वाद में की गई Demarcation से Maps में Kanungo साहब द्वारा लक्ष्मी कर गए Map file में संशोधन है (Geo coordinates संशोधन)।

Geo Coordinate East	North
716837.370	3147212.267
716893.667	3147200.644
716890.261	3147167.112
716896.757	3147166.690
716874.241	3147145.245
716893.017	3147125.042
716826.580	3147120.664
716820.080	3147084.779
717051.649	3147069.995
717032.734	3147039.274
716840.779	3147035.545

East
716239.682

North Coordinates
3147115.574

342/21 नई coordinates ग्रॉसि Surveyor Draw 4/
दस्ता में स्थित न फी न सारा Map Coordinates ग्रॉसि
सहित जाए। भूकट्टे पहा है।

Amithur

रकसत 729 से संबंधित ग्राम भाली

प्रतिभाजी,

आपका पत्र संख्या 525/2022 case titled "Lexmi vs MDEF & Ors" से पत्र संख्या F.No. 50M (Jaket) / 2023/99 dated 25/1/2024 से आपका ग्राम भाली से रकसत नंबर 729 पर पड़ती है।

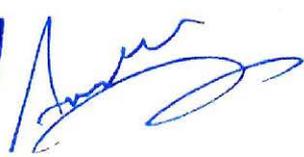
पुस्तिका fieldbook रकसत नंबर 729 का मुल रकबा 4-4 (बीघा-दिसवा) है और पुस्तिका रकसत गिरदावरी ग्राम भाली साल 2019-20 नलसीपल/भूविषयक पत्र विभाग से जाप है।

अपना पत्र / notice से भी ग्राम Demarcation से अनुसूचित गोसा अधिकतर खाली है जिससे आप, पत्र नंबर रकसत नंबर है।

अपना पत्र से भी ग्राम Demarcation Kanungo साहब द्वारा लक्ष्मी की ग्राम है जो की Geo-coordinates साफ file से साफ है।

Part	Norm
716774.304	716839.682
716822.082	3147115.433
716794.767	3147040.072
716745.441	3147058.915

अपना साफ coordinates पुस्तिका Surveyor drawing है। जिस से साफ से file से साफ Map coordinates साफ साफ है।



रखसरा 730 में संकल्पित ग्राम गाँव

श्रीमान,

आपका गद संख्या 523/2022 case titled " (axami v/)
MOEF & Ors " में 47 संख्या F.No. SDM(Sakhet)/2023/99
dated 25/1/2024 में कायम ग्राम गाँव में रखसरा नम्बर
730 पर पड़े हैं।

युनाइटेड fieldBook रखसरा नम्बर 730 का
कॉल रफ का 5-17 (कीचा-फिरावा) वर्क है और युनाइटेड
रखसरा विदावली 2019-20 नामकीपर/भूपिचय का विद्वान् रफ
उपार है

रखसरा नं.	रफ का	विद्वान्
730 मि.	(4-0)	गुरवारा राम कल्या, आदि
730 मि.	(1-17)	RUSB Estate प्र. लि.
730 मि.	(0-2)	वन विभाग

विद्वान् स्थिति है।

अपना गद / Notice में की गई Demarcation के अनुसार
47 नम्बर पर Road, पंडिल, फील्ड अभिमत रखसरी है

अपना गद में की गई Demarcation कानून्यो सादर
क्या लक्ष्मी की गई है की की file में संलग्न है
(Geo coordinates सादर)।

East	North
716706.425	3147114.352
716779.304	3147115.039
716736.201	3147041.048
716719.378	3147046.222
716667.533	3147082.590

रकसरा 954 से संबंधित जानकारी

श्रीमान,

आपका पत्र संख्या 515/2022 case titled "Laxmi vs MOEF & Ors" से पत्र संख्या F.No. SDM (Saver) / 223/99 dated 25/1/2024 से कावट- जानकारी प्राप्त की रकसरा 954 पर पड़े।

मूलाधिक fieldBook रकसरा नम्बर 954 का कुल रकबा 16-16 (बीघा - बिसवा) है और मूलाधिक रकसरा गिरदावली 2019-20 मलकीयत / भूमिधरी का विवरण इस प्रकार है।

रकसरा नम्बर	रकबा	विवरण
954/1	0-17	Award No. 47/78-94 dt. 26/7/99 संख्या 41/1/1/1/1/1
954/2/1	8-8	जन विभाग
954/2/2	7-11	M/s RDY Estate

उपरोक्त पत्र/Mobile से की गई Demarcation के अनुसार मौके पर (954/2/1) पर अचिन्त रानी है जिसके पलका जमादिस पड़े है आंशिक लॉर पर अचिन्त है जिसके प-दीवारी, Tin sheet जमादिस मौजूद है।

उपरोक्त पत्र से की गई Demarcation Kanungo साहब द्वारा लखनऊ की गई है जो की file में संलग्न है (Coordinates संलग्न)।

East	North
71534.696	3147662.016
715372.452	3147647.504
715359.312	3147625.670
715382.738	3147606.021
715408.119	3147608.210
715437.395	3147621.921
715425.059	3147561.706
715378.255	3147549.361
715364.676	3147534.157
715379.634	3147498.980
715368.933	3147499.352
715335.158	3147521.277

342177 का coordinates यहाँ Surveyor Drawings में भी
 का मसौदा में file it with surveyor's office. Date: 2/1/21



Demarcation of Khasra No. 577 after Tetima village Bhati 26

E 715372.452
N 3147647.504

E 715354.696
N 3147662.016

E 715359.312
N 3147625.670

E 715382.738
N 3147606.021

E 715437.395
N 3147621.981

E 715446.227
N 3147614.553

E 715408.119
N 3147608.210

E 715452.995
N 3147608.862

954/2/1
(8-8)

E 715420.515
N 3147560.508

E 715434.295
N 3147561.692

E 715378.255
N 3147549.361

E 715425.059
N 3147561.706

E 715364.676
N 3147534.157

E 715434.381
N 3147543.852

E 715335.158
N 3147521.277

E 715368.933
N 3147499.352

E 715379.634
N 3147498.980

954/1
(10-17)

Signature
ASo/DT

Signature

Signature



रखसरा 961 में संशोधित ग्राम आदी

श्रीमान,

आमदा वाद संख्या 525/2022 case titled "Laxmi v/s MOCF & Ors" में पत्र संख्या F.No. SOM (saled) /2023/99 dated 25/1/2024 के बावजूद ग्राम आदी में रखसरा नम्बर 961 पर पड़ते।

पुनर्दिष्ट fieldbook रखसरा नम्बर 961 में कुल रकबा 15-7 (बीघाक बिसवा) दर्ज है और पुनर्दिष्ट रखसरा निंदाकर्ता ग्राम आदी साल 2019-20 नामकीपत/शुद्धिपत्र का विवरण इस प्रकार है।

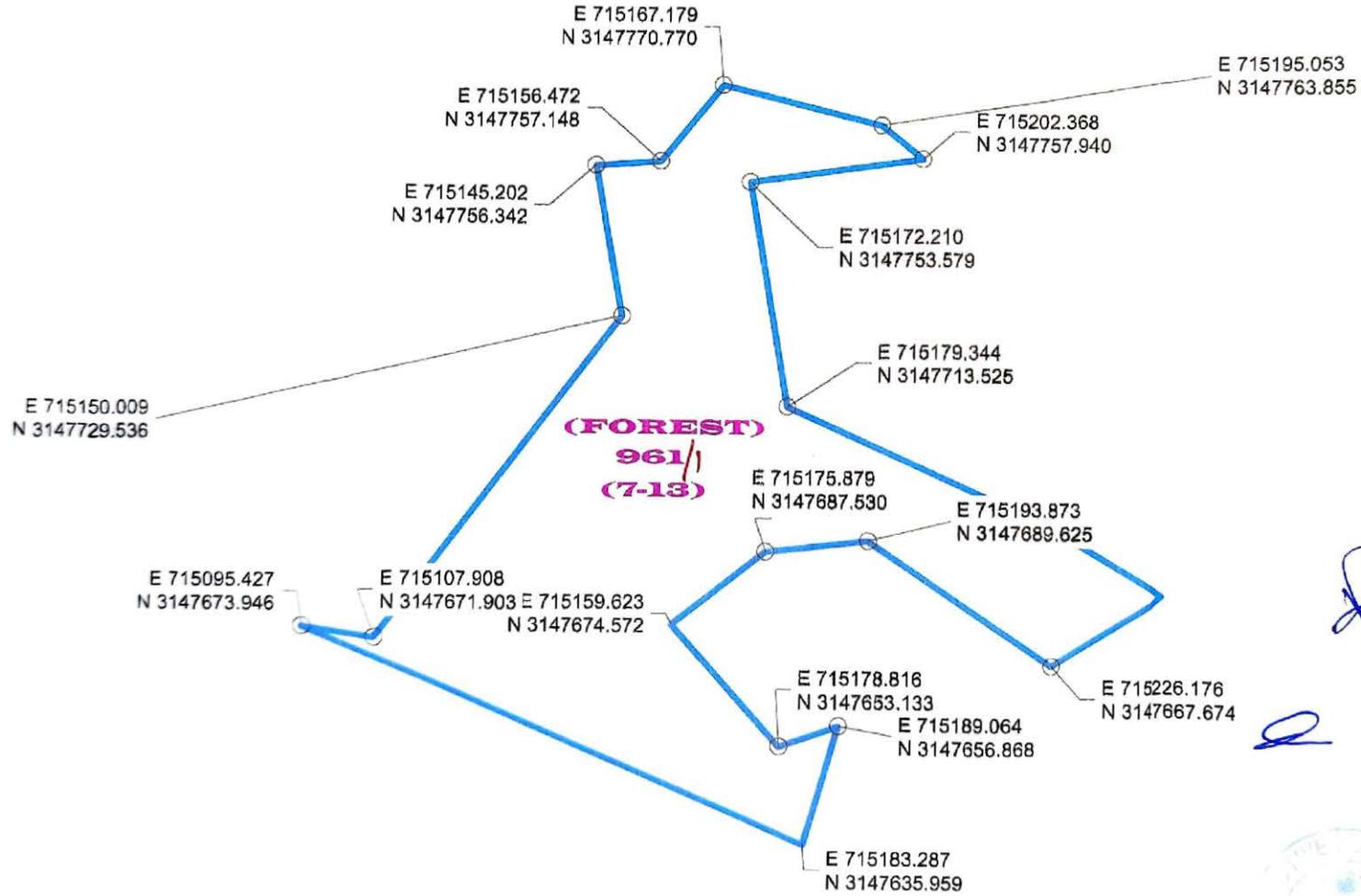
रखसरा नम्बर	रकबा	विवरण
961/1	7-13	वन विभाग
961/2 भि.	5-13	M/s Ashok Estate
961/2 भि.	2-1	M/s RGSB Estate

अतः आमदा वाद /Notice में की गई Demarcation के अनुसार पत्र नम्बर 961/1 (7-13) पर वन विभाग के बॉर्डर/रकबा गिने हुए है और इस नोबल पहिचान में पडती है।

अतः आमदा वाद में की गई Demarcation लगभग साहस बारा नम्बरों की गई है जो की file में संग्रहित है (Recordindus संकेत)।

East	Home
715167.179	3147770.770
715202.368	3147757.940
715195.053	3147763.855

Demarcation of Khasra No: 961 after Tatima Village Bhati



Rentia Asafat
Amulya

